

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WADHWA BUILDCON LLP OPERATING IN
REAL ESTATE INDUSTRY AT BHIWANDI & KALYAN, MAHARASHTRA
Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	WADHWA BUILDCON LLP LLP No: AAC-9756
2.	Address of the registered office	104, First Floor, A Wing, Wadhwa Meadows, Opp. B Ward, Kalyan, Thane Maharashtra- 421301
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	No major fixed assets but the Corporate Debtor has three Real Estate projects: Wadhwa Rhodesia (Phase I & II) - Survey No. 158/9, Part 1, DP Road, Bhiwandi-421302 Wadhwa Florence Pearl - Survey No. 158/9, Part 1, DP Road, Bhiwandi-421302 Wadhwa Regalia (Phase I, II & III) – CTS 98, 133 & 134, Netivali, Kalyan, Dist. Thane, Maharashtra-421306
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor is under CIRP since 2020 and therefore no main products/ services sold in last financial year
7.	Number of employees/ workmen	6
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Sending request by email to wbl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Sending request by email to wbl.cirp@gmail.com
10.	Last date for receipt of expression of interest	26/05/2024
11.	Date of issue of provisional list of prospective resolution applicants	05/06/2024
12.	Last date for submission of objections to provisional list	10/06/2024
13.	Date of issue of final list of prospective resolution applicants	20/06/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25/06/2024
15.	Last date for submission of resolution plans	25/07/2024
16.	Process email id to submit Expression of Interest	wbl.cirp@gmail.com

 

Vishal Ghisulal Jain

Resolution Professional

IBBI Registration No: IBBI/IPA-001/IPP00419/2017-2018/10742

Registered Address: D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No. 24-29, Sector-4, Nerul West, Navi Mumbai, Maharashtra – 400706

Communication Address: Resolve – IPE Private Limited, Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705

Process Specific Email ID: wbl.cirp@gmail.com

IBBI Registered E-mail: vishal@resolvegroup.co.in; **AFA Valid upto:** 31/12/2024

Date: 11/05/2024, **Place:** Navi Mumbai